GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2610 ANSWERED ON:28.08.2012 BAN ON EXPORT OF EDIBLE OIL Antony Shri Anto

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has banned export of branded edible oil; and
- (b) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)and (b): Yes, Madam. Government has banned export of edible oils in branded consumer packs with effect from 1st August, 2012. The export of edible oils in branded consumer packs of upto 5 kg. has exceeded the quantitative ceiling of 10,000 tons per year (from 1.11.2011 to 31.10.2012). Therefore, Department of Commerce has issued notification for ban on export of edible oils in branded consumer packs.